NATIONAL COMPANY LAW TRIBUNAL **BENGALURU BENCH COURT NO.1**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL, BENGALURU BENCH, BENGALURU, HELD ON 02.02.2018.

PRESENT: 1. Hon'ble Member(J) Shri Ratakonda Murali

2. Hon'ble Member(T) Dr. Ashok Kumar Mishra

C.P. No. or C.A. No. CP No.217/BB/2017	T.P. No.	Purpose	Section	Name of the Parties M/s. / Mr.
	-	For hearing	Section- 78	Mr. Raju Vs Karvy Computershare Pvt. Ltd.

SL. NAME (IN CAPITAL) NO. & PHONE NUMBER

REPRESENTATION TO WHOM

SIGNATURE

8 S. 3 Miljarder Petitioner 8705270590: Petitioner Mr. Reijn.

Counsel for petitioner is present. The matter is listed today for admission. He reported that he has filed amended copy and requested Tribunal to order notice to the respondents. Registry to prepare notice. Counsel to collect the notice from the Registry and serve on the

List it on 23.02.2018.

respondents and file proof of service.

MEMBER (T)

MEMBER (J)